

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

CP/CSP/CSA/CSP/TCSP/TCSA/No. 226 / (MAH)/2017

CORAM:

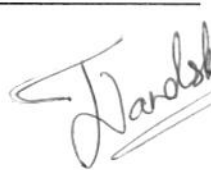
Present: **SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE MEMBER (J)**

**SHRI V. NALLASENAPATHY**  
**HON'BLE MEMBER (T)**

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07/04/2017

NAME OF THE PARTIES: M/s. Punjab N. Sindh Bank Pvt. Ltd.

SECTION OF THE COMPANIES ACT: sez w.s. Sterling & Infrastructure Ltd. of the Companies  
Act 1956/2013/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
60	<u>Ganpati D Nandakkar</u>	<u>Advocate for</u> <u>Petitioner.</u>	

**Order**

**CP No. 226/I&BP/NCLT/MB/MAH/2017**

At request of the Petitioner Counsel, list this matter on 30.6.2017

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)